

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).22854/2010

CANTONMENT BOARD, AGRA TR.CHIEF EXC.OFFR

Petitioner(s)

VERSUS

ANIL JAIN & ORS.

Respondent(s)

(With appln(s) for permission to file additional documents, permission to file additional documents and prayer for interim relief and office report))

Date: 20/04/2011 This Petition was called on for hearing today.

For Petitioner(s) Mr.Sriram J.Thalapathy,adv.
 Ms. N. Shoba,Adv.

For Respondent(s) Mr. Abhijit Sengupta,Adv.

UPON hearing counsel the Court made the following
O R D E R

In the light of the letter dated 31.03.2011 along
with the Annexures therein, it appears that service is
complete on respondent Nos.2 & 3. No representation for
Respondent Nos.2 & 3. It is further submitted that
Respondent Nos. 2 & 3 are the superior officers of
Respondent No.1. Respondent No.1 has already filed
counter affidavit which is belated.

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ITEM NO.70

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The delay is explained. Heard. Allowed. Receive the counter affidavit. No further steps. Hence, place the matter before the Hon'ble Court as per rules.

(Sunil Thomas)
Registrar

SB